

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr. Justice Dinesh Maheshwari,
Chief Justice, Meghalaya High Court.

Office of the Chief Justice of the Karnataka High Court has been lying vacant consequent upon retirement of Mr. Justice S.K. Mukherjee, Chief Justice of that High Court on 9th October, 2017. Therefore, appointment to that office is required to be made.

The Collegium resolves to recommend that Mr. Justice Dinesh Maheshwari, Chief Justice, Meghalaya High Court, be transferred, in the interest of better administration of justice, to Karnataka High Court.

The Collegium is making the above recommendation despite the fact that in the all-India seniority of High Court Judges, Mr. Justice Dinesh Maheshwari stands below Mr. Justice H.G. Ramesh, since the latter on an earlier occasion had chosen to deny himself the Chief Justiceship of High Court.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,

January 10, 2018.

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